

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 904
ANSWERED ON THURSDAY, THE 27th July, 2023**

Status of Fast Track Courts in the country

904. Shri Sandeep Kumar Pathak:

Will the Minister of *Law and Justice* be pleased to state:

- (a) the details of the total number of Fast Track Courts (FTCs) established in the country during the last five years, State-wise and year-wise;
- (b) the details of the total number of cases pending in all these FTCs so far, State-wise;
- (c) the details of the number of FTCs that are facing shortage of other personnel including judicial officers, State-wise; and
- (d) the details of the total number of FTCs for hearing cases registered under Protection of Children from Sexual Offences (POCSO), State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(SHRI ARJUN RAM MEGHWAL)

(a to d): Establishment of Fast Track Courts (FTCs) for providing speedy justice in the country lies within the domain of the State Governments who set up such courts as per their need and resources, in consultation with the respective High Courts. The 14th Finance Commission (FC) had recommended for setting up of 1800 FTCs during 2015-2020 for speedy trial of specific cases of heinous nature, civil cases related to women, children, senior citizen, disabled persons, persons infected with terminal ailments etc. and property related

cases pending for more than 5 years. The FC had further urged upon the State Governments to utilize the enhanced fiscal space available through tax devolution (32% to 42%) for this purpose. The Union Government had also urged the State Governments/UTs to allocate funds for setting up of FTCs from the financial year 2015-16 onwards. In this regard, the State Governments/UTs have set up 832 FTCs as on 31.05.2023. Information regarding personnel in FTCs including judicial officers in POCSO Courts is not centrally maintained.

The details of the total number of FTCs established and functional during the last five years in the country, State-wise and year-wise and the number of cases pending in all these FTCs so far, State-wise are given in **Annexure-I and II** respectively.

Pursuant to the Criminal Law (Amendment) Act, 2018, the Central Government is implementing a Centrally Sponsored Scheme for setting up 1023 Fast Track Special Courts (FTSCs) including 389 exclusive Prevention of Children from Sexual Offences (e-POCSO) Courts for speedy disposal of cases related to rape and POCSO Act since October 2019. As per information made available by High Courts, 758 FTSCs including 412 exclusive POCSO Courts are functional in 29 States/UTs which have disposed of more than 1,69,000 cases while 1,95,797 cases are pending in these courts as on 31stMay 2023. Among these, exclusive POCSO Courts have disposed of more than 1,08,000 cases while more than 1,30,000 cases remain pending. The State-wise details of number of functional Courts, cases disposed of and pending in Fast Track Special Courts including exclusive POCSO Courts as on 31.05.2023 are given at **Annexure-III**.

Annexure-I**Annexure given in Rajya Sabha Unstarred Question No. 904 # to be replied on 27.07.2023****(As on May, 2023)**

Sl. NO.	State/UT	Functional Fast Track 2018	Functional Fast Track - 2019	Functional Fast Track - 2020	Functional Fast Track -2021	Functional Fast Track -2022	Functional Fast Track – till May 2023
1	Andhra Pradesh	21	21	21	21	22	22
2	Arunachal Pradesh	0	0	0	0	0	08
3	Assam	03	19	14	16	16	16
4	Andaman & Nicobar Islands	0	0	0	0	0	0
5	Bihar	48	57	33	0	0	0
6	Chhattisgarh	23	38	23	23	23	23
7	Delhi	4	10	5	7	10	06
8	Gujarat	0	0	0	35	54	54
9	Goa	2	0	0	0	04	04
10	Haryana	6	6	5	6	06	06
11	Himachal	0	0	0	0	03	01
12	Jammu & Kashmir	0	5	1	4	04	05
13	Jharkhand	32	0	40	6	34	34
14	Karnataka	0	0	13	18	0	0
15	Kerala	0	0	23	28	0	0
16	Madhya Pradesh	0	0	2	0	01	0
17	Maharashtra	93	91	116	110	111	97
18	Manipur	4	4	6	6	06	06
19	Meghalaya	0	0	0	0	0	0
20	Mizoram	2	2	2	2	02	02
21	Nagaland	1	0	1	0	0	0
22	Odisha	0	0	0	19	0	0
23	Punjab	0	0	7	7	07	07
24	Puducherry	0	0	0	0	0	0
25	Rajasthan	0	0	0	0	0	0
26	Sikkim	02	01	02	02	02	02
27	Tamil Nadu	39	74	73	74	73	72
28	Telangana	38	29	29	35	0	0
29	Tripura	3	11	11	11	03	03
30	Uttar Pradesh	286	368	389	376	372	372
31	Uttarakhand	4	4	4	4	07	04
32	West Bengal	88	88	87	88	88	88
	Total	699	828	907	898	848	832

Annexure-II**Annexure given in Rajya Sabha Unstarred Question No. 904 # to be replied on 27.07.2023****(As on May, 2023)**

		2018	2019	2020	2021	2022	2023
Sl.No.	NAME OF STATE/UTs	Pending Cases	Pending Cases	Pending Cases	Pending Cases	Pending Cases	Pending Cases till May 2023
1	Andhra Pradesh	8179	6763	10069	10069	6855	7200
2	Andaman & Nicobar island	0	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	0	0	181
4	Assam	1977	8108	10108	9356	10750	11518
5	Bihar	23055	20774	58636	69792	0	0
6	Chhattisgarh	4999	6882	15310	17779	5330	5050
7	Delhi	1035	4210	40733	48520	4057	2788
8	Goa	1298	0	0	0	2215	2286
9	Gujarat	0	0	33560	35335	6791	6527
10	Haryana	3337	924	58511	65337	873	791
11	Himachal Pradesh	0	0	15618	5102	497	226
12	Jammu & Kashmir	0	876	0	0	686	1071
13	Jharkhand	4604	4632	14507	19371	7836	7916
14	Karnataka	0	0	38365	39458	0	0
15	Kerala	0	0	100479	114020	0	0
16	Madhya Pradesh	0	0	15584	25769	193	0
17	Maharashtra	81104	107491	52079	67315	158149	137903
18	Manipur	719	210	634	634	360	309
19	Meghalaya	0	0	0	0	0	0
20	Mizoram	149	154	0	0	223	219
21	Nagaland	3	0	66	153	0	0
22	Odisha	0	0	39670	44689	0	0
23	Puducherry	0	0	1535	1452	0	0
24	Punjab	0	0	52198	85061	255	225
25	Rajasthan	0	0	44222	46048	0	0
26	Sikkim	12	6	188	195	14	14
27	Tamil Nadu	62916	6036	29970	32519	107346	92344
28	Telangana	7948	9950	15469	18095	0	0
29	Tripura	1456	937	2551	3604	1393	1417
30	Uttar Pradesh	410718	405127	413176	396462	1086490	1221761
31	Uttarakhand	886	567	15119	15997	1532	923
32	West Bengal	44231	49723	0	1166	72824	77517
	TOTAL	658626	633370	1078357	1173298	1474669	1578186

Annexure-III

Annexure given in Rajya Sabha Unstarred Question No. 904 # to be replied on 27.07.2023

(As on May 2023)

Sl. No.	State/UT	Functional Courts		Cumulative Disposal since the inception of the Scheme			No. of cases pending at the end of the month			Cumulative Pendency
		FTSCs including ePOCSO	ePOCSO	Combi- ned FTSCs	ePOCSO	Total	Combined FTSCs		ePOCSO	
							Rape	POCSO		
1	Chhattisgarh	15	11	547	2976	3523	107	400	1987	2494
2	Gujarat	35	24	1647	6598	8245	624	722	5181	6527
3	Mizoram	3	1	95	30	125	7	32	24	63
4	Nagaland	1	0	48	3	51	2	53	0	55
5	Jharkhand	22	16	1651	2997	4648	634	564	3158	4356
6	Madhya Pradesh	67	57	2865	15897	18762	2360	156	8806	11322
7	Manipur	2	0	95	0	95	12	106	0	118
8	Haryana	16	12	1117	3053	4170	291	726	2899	3916
9	Chandigarh	1	0	171	0	171	69	148	0	217
10	Rajasthan	45	30	3154	7126	10280	202	1198	5470	6870
11	Tamil Nadu	14	14	0	5178	5178	0	0	5036	5036
12	Tripura	3	1	108	125	233	151	45	106	302
13	Uttar Pradesh	218	74	23559	21429	44988	6422	24610	48758	79790
14	Uttarakhand	4	0	1138	0	1138	322	599	0	921
15	Delhi	16	11	347	702	1049	1218	0	3151	4369
16	Meghalaya	5	5	0	290	290	0	0	1013	1013
17	J&K	4	2	63	63	126	188	0	252	440
18	Punjab	12	3	1238	1488	2726	426	613	511	1550
19	Himachal P	6	3	195	553	748	150	356	421	927
20	Karnataka	31	17	1890	4775	6665	2326	0	3008	5334
21	Telangana	36	0	4047	2731	6778	205	7864	0	8069
22	Puducherry	1	1	0	0	0	0	0	209	209
23	Andhra Pradesh	16	16	0	2729	2729	0	0	7277	7277
24	Assam	17	17	0	3566	3566	0	0	4557	4557
25	Bihar	45	45	0	7533	7533	0	0	16013	16013
26	Goa	1	1	0	30	30	0	0	44	44
27	Kerala	53	14	8880	3990	12870	1066	4086	1775	6927
28	Maharashtra	30	14	5439	8887	14326	688	2497	2632	5817
29	Odisha	39	23	2827	5472	8299	770	2570	7924	11264
30	WB	0	0	0	0	0	0	0	0	0
31	A&N	0	0	0	0	0	0	0	0	0
32	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
	TOTAL	758	412	61121	108221	169342	18240	47345	130212	195797

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